GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †2305

TO BE ANSWERED ON MONDAY, AUGUST 04, 2025/SRAVANA 13, 1947 (SAKA)

'Atmanirbhar Bharat Abhiyan'

†2305: Smt. Roopkumari Choudhary:

Will the Minister of **FINANCE** be pleased to state:

- (a) the sectors which have been prioritized by the Government under the Atmanirbhar Bharat Abhiyan launched after the COVID-19 pandemic;
- (b) the total budget allocated, date of announcement and current status of implementation for each of the above priority sectors;
- (c) whether the Government has prioritized Micro, Small and Medium Enterprises (MSME) in Health, Agriculture, Defence production and Digital Technology sectors under Abhiyan;
 - (d) if so, the details of the respective schemes thereof;
- (e) the State-wise distribution status and number of beneficiary of schemes/packages announced under the Aatmanirbhar Bharat Package (2020-2025); and
- (f) whether an independent assessment of the achievements of the Abhiyan has been carried out and if so, the details thereof?

ANSWER MINISTER OF STATE (FINANCE) (SHRI PANKAJ CHAUDHARY)

(a)&(b) The Government of India had announced Atmanirbhar Bharat Packages 1.0, 2.0, and 3.0 on 13th May, 2020 to 17th May, 2020, 12th October, 2020 and 12th November, 2020 respectively for supporting economic recovery post-COVID-19 in various sectors with the total allocation of Rs. 20 Lakh Crore. A Statement indicating scheme-wise and sector-wise allocation under Atmanirbhar Bharat packages is at **Annexure I**. All announcements have been implemented by the concerned Central Ministries/ Departments except some announcements are under implementation and one announcement has been dropped. The details of such announcements are mentioned in **Annexure II** with their present status.

- (c) to (e) Government announced Rs.20,000 crore Credit Guarantee Scheme for Subordinate Debt (CGSSD) with objective to provide personal loans through banks to the promoters of stressed Micro, Small and Medium Enterprises (MSMEs) in all sectors including Health, Agriculture, Defence production and Digital Technology sectors. This Scheme was in operation till 31.03.2023. Additionally, as part of the Atmanirbhar Bharat Abhiyan, Self Reliant India (SRI) Fund was announced as Fund of Funds to infuse Rs. 50,000 crore as equity funding in those MSMEs which have the potential and viability to grow and become large units. The State/UT-wise details of MSMEs assisted under CGSSD and SRI Fund is attached at **Annexure III**
- (f) Independent assessment of the achievements of the Atmanirbhar Bharat Abhiyan has not been carried out.

Statement referred to in reply to parts (a)&(b) of LSUSQ No. †2305 for answer on 04.08.2025

A. Announcements made on 13.05.2020

- 1. Rs. 3 lakh crore Emergency Working Capital Facility for Businesses, including MSMEs
- 2. Rs. 20,000 crore Subordinate Debt for Stressed MSMEs
- 3. Rs. 50,000 crore equity infusion through MSME Fund of Funds
- 4. New Definition of MSME and other Measures for MSME
- 5. No Global tenders for Government tenders of upto Rs.200 crore.
- 6. Extending the Employees Provident Fund Support for business and organised workers for another 3 months for salary months of June, July and August 2020
- 7. EPF Contribution to be reduced for Employers and Employees for 3 months to 10% from 12% for all establishments covered by EPFO for next 3 months
- 8. Rs. 30,000 crore Special Liquidity Scheme for NBFC/HFC/MFIs
- 9. Rs. 45,000 crore Partial credit guarantee Scheme 2.0 for Liabilities of NBFCs/MFIs
- 10. Rs. 90,000 crore Liquidity Injection for DISCOMs
- 11. Relief to Contractors given by extension of up to six months for completion of contractual obligations, including in respect of EPC and concession agreements
- 12. Relief to Real Estate Projects the registration and completion date for all registered projects will be extended up to six months.
- 13. Tax relief to business as pending income tax refunds to charitable trusts and non-corporate businesses and professions to be issued immediately
- 14. Reduction in Rates of 'Tax Deduction at Source' and 'Tax Collected at Source" by 25% for the remaining period of FY 20-21
- 15. Due Dates for various tax related compliances extended

B. Announcements made on 14.05.2020

- 16. Free food grains supply to Migrants for 2 months.
- 17. Technology system to be used enabling Migrants to access PDS(Ration) from any Fair Price Shops in India by March,2021-One Nation one Ration Card
- 18. Scheme for Affordable Rental Housing Complexes for Migrant Workers and Urban Poor to be launched
- 19. 2% Interest Subvention for 12 months for Shishu MUDRA loanees- Relief of Rs. 1500 crore
- 20. Rs. 5000 crore Credit facility for Street Vendors.
- 21. Rs.70,000 crore boost to housing sector and middle income group through extension of Credit Linked Subsidy Scheme for MIG under PMAY(Urban)
- 22. Rs. 6,000 crore for Creating employment using CAMPA funds
- 23. Rs. 30,000 crore Additional Emergency Working Capital for farmers through NABARD
- 24. Rs. 2 lakh crore concessional credit boost to 2.5 crore farmers under Kisan Credit Card Scheme

C. Announcements made on 15.05.2020

- 25. Rs. 1 lakh crore Agri Infrastructure Fund for farm-gate infrastructure for farmers
- 26. Rs. 10,000 crore scheme for formalisation of Micro Food Enterprises (MFE)
- 27. Rs. 20,000 crore for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY)
- 28. National Animal Disease Control Programme
- 29. Setting up of Animal Husbandry Infrastructure Development Fund Rs.15,000 crore
- 30. Promotion of Herbal Cultivation: outlay of Rs. 4,000 crore
- 31. Beekeeping initiatives Rs.500 crore
- 32. From 'TOP' to TOTAL Rs.500 crore [Operation Greens Scheme TOP to TOTAL] provides 50% subsidy on transport and storage of notified fruits and vegetables if prices of such fruits or vegetables are below the trigger price.
- 33. Measures for Governance and Administrative Reforms for Agriculture Sector
 - i. Amendments to Essential Commodities Act to enable better price realisation for farmers
 - ii. Agriculture Marketing Reforms to provide marketing choices to farmers
 - iii. Agriculture Produce Price and Quality Assurance

D. Announcements made on 16.05.2020

- 34. Commercial Mining introduced in Coal Sector
- 35. Diversified Opportunities in Coal Sector
- 36. Liberalised Regime in Coal Sector
- 37. Enhancing Private Investments and Policy Reforms in Mineral Sector
- 38. Enhancing Self Reliance in Defence Production
- 39. Policy Reforms in Defence Production
- 40. Efficient Airspace Management for Civil Aviation
- 41. More World-Class Airports through PPP
- 42. India to become a global hub for Aircraft Maintenance, Repair and Overhaul (MRO)
- 43. Tariff Policy Reform in Power Sector; Privatization of Distribution in UTs
- 44. Boosting private sector investment through revamped Viability Gap Funding Scheme in Social Sector
- 45. Boosting private participation in space activities
- 46. Reforms in Atomic Energy Sector

E. Announcements made on 17.05.2020

- 47. Rs. 40,000 crore increase in allocation for MGNREGS to provide employment boost
- 48. Increased investments in Public Health and other health reforms to prepare India for future pandemics
- 49. Technology Driven Education with Equity post-COVID
- 50. Further enhancement of Ease of Doing Business through IBC related measures
- 51. Decriminalisation of Companies Act defaults
- 52. Ease of Doing Business for Corporates
- 53. Public Sector Enterprise Policy for a New, Self-reliant India
- 54. Increase borrowing limits of States from 3% to 5% for 2020-21 only & promoting State level reforms

F. Announcements made on 12th October 2020

- 55. LTC Cash Voucher Scheme- cash payment to employees in lieu of one LTC during 2018-21, (full payment on Leave encashment and tax-free payment of LTC fare)
- 56. Special Festival Advance Scheme- interest-free advance of Rs. 10,000, in the form of a prepaid RuPay Card, to be spent by March 31, 2021.
- 57. Capital Expenditure Boost for States- A special interest-free 50-year loan to states for Rs. 12,000 crore capital expenditure
 - Rs. 200 crore each for 8 North East states
 - Rs. 450 crore each Uttarakhand, Himachal
 - Rs. 7,500 crore for remaining states, as per share of Finance Commission's devolution
- 58. Capital Expenditure Boost for the Centre-Additional budget of Rs. 25,000 crore (in addition to Rs. 4.13 lakh crore given in Budget 2020-'21) provided for capital expenditure on roads, defence, water supply, urban development and domestically produced capital equipment.

G. Announcements made on 12th November 2020

- 59. Aatma Nirbhar Bharat Rozgar Yojana- to incentivize job creation during COVID-19 recovery. If EPFO registered establishments take in new employees without EPFO numbers or those who lost jobs earlier, the Yojana will benefit these employees.
- 60. Emergency Credit Line Guarantee Scheme for MSMEs, businesses, MUDRA borrowers and individuals (loans for business purposes), extended till March 31, 2021. Credit guarantee support scheme launched for Healthcare sector and 26 sectors stressed due to COVID-19. Entities will get additional credit up to 20% of outstanding credit; repayment can be done in five years (1 year moratorium + 4 years repayment).
- 61. Production Linked Incentive worth Rs. 1.46 Lakh Crore offered to 10 champion sectors.
- 62. Rs. 18,000 Crore Additional outlay for PM Awaas Yojana Urban
- 63. Support for Construction & Infrastructure Relaxation of Earnest Deposit Money & Performance Security on Government Tenders
- 64. Income Tax relief for Developers & Home Buyers
- 65. Platform for Infra Debt Financing
- 66. Support for Agriculture: Rs. 65,000 Crore for subsidized fertilizers
- 67. Boost for Rural Employment: Additional outlay of Rs. 10,000 Crore is being provided for PM Garib Kalyan Rozgar Yojana. Funds can be used for MGNREGA or for Gram Sadak Yojana, this will help accelerate rural economy.
- 68. Boost for Project Exports Rs. 3,000 Crore boost to be given for project exports through assistance given by India to developing countries under Indian Development and Economic Assistance Scheme (IDEAS Scheme). This will help EXIM Bank facilitate these Line of Credit development assistance activities and promote exports from India.
- 69. Capital and Industrial Stimulus Rs. 10,200 Crore additional budget stimulus will be provided for capital and industrial expenditure on defence equipment, industrial infrastructure and green energy.
- 70. R&D grant for COVID Vaccine; Rs. 900 Crore is being provided to Department of Biotechnology for research activities related to COVID-19 vaccine development. This does not include cost of vaccine or logistics for vaccine distribution (whatever is required for that will be provided)

Statement referred to in reply to parts (a)&(b) of LSUSQ No.†2305 for answer on 04.08.2025

Announcements of Atmanirbhar Bharat packages under implementation or dropped

Sl. No.	Ministry/ Department	Announcements (Action Initiated)	Status
1	Ministry of Civil Aviation	More World-class Airports through PPP	Various steps for the development of civil aviation sector have been taken under Regional Connectivity Scheme – UDAN. 14 airports in the country are currently operated under Public Private Partnerships.
2	Ministry of Labour and Employment	Labour Benefits for Workers	Code on Wages, 2019 - The draft Code on Wages (Central) Rules, 2021 were placed in public domain for seeking comments from stakeholders. Comments have been received and examined. The rules framed under the Code on Wages, 2019, will be notified after the implementation of the Code on Wages, 2019 which will come into force on such date as the Central Government may, by notification in the Official Gazette appoint. The Industrial Relations Code, 2020 - The draft Industrial Relation (Central) Rules, 2020 were placed in public domain for seeking comments from stakeholders. Comments have been received and examined. The rules framed under the Industrial Relations Code, 2020 will be notified after the implementation of the Industrial Relations Code, 2020 which will come into force on such date as the Central Government may, by notification in the Official Gazette appoint. The Code on Social Security, 2020 - The draft Code on Social Security (Central) Rules, 2021 were placed in public domain for seeking comments from stakeholders. Comments have been received and examined. The rules framed under the Code on Social Security, 2020 will be notified after the implementation of the Code on Social Security, 2020 which will come into force on such date as the Central Government may, by notification in the Official Gazette appoint. The Occupational Safety, Health and Working Conditions Code, 2020 - The draft Occupational

			Safety, Health and Working Conditions (Central) Rules, 2021 were placed in public domain for seeking comments from stakeholders. Comments have been received and examined. The rules framed under the Occupational Safety, Health and Working Conditions Code, 2020 will be notified after the implementation of the Occupational Safety, Health and Working Conditions Code, 2020 which will come into force on such date as the Central Government may, by notification in the Official Gazette appoint.
3	Ministry of Mines	Policy Reforms – Mineral Sector	At present no proposal is under consideration in the Ministry for developing NMI for different minerals. Ministry of Mines vide O.M. dated 17.11.2023 has constituted a committee to suggest alternative mechanisms for computation of Average Sale Price of iron ore in the country.
4	Ministry of Power	Privatization of Distribution in UTs	Transaction Advisers have been deployed for assisting UTs in the process of privatization. Regular monitoring and review of progress being undertaken by Ministry of Power. At present, the privatization of Electricity Distribution in Chandigarh, and Dadar & Nagar Haveli and Daman & Diu has been completed.
5	Ministry of Power	Tariff Policy Reform	No decision has been taken.
6	Ministry of AYUSH	Promotion of Herbal Cultivation: Rs. 4000 crore	Dropped.

Annexure III

Statement referred to in reply to parts (c) to (e) of LSUSQ No. †2305 for answer on 04.08.2025 State/UT-wise Guarantee Coverage and MSMEs assisted under CGSSD and SRI Fund

Chaha/LUT Nama	Guarantee Coverage under CGSSD - cumulative as on March 31, 2023		MSMEs assisted under SRI Fund as on 30.06.2025
State/UT Name	No. of Guarantees Approved	Amount of Guarantees Approved (Rs. in lakhs)	MSMEs assisted
Andaman & Nicobar	1	3.50	-
Andhra Pradesh	30	418.25	3
Arunachal Pradesh	1	36.00	-
Assam	9	125.15	1
Bihar	17	48.43	2
Chandigarh	7	59.56	3
Chhattisgarh	11	54.40	1
Daman & Diu	2	14.00	-
Delhi	21	339.91	77
Dadra &Nagar Haveli	-	-	1
Goa	-	-	2
Gujarat	25	280.24	26
Haryana	7	116.83	59
Himachal Pradesh	18	150.59	1
Jammu & Kashmir	26	142.46	-
Jharkhand	21	166.79	1
Karnataka	55	1120.13	167
Kerala	29	436.34	10
Madhya Pradesh	43	413.47	7
Maharashtra	94	1554.35	152
Mizoram	2	1.27	-
Odisha	42	244.86	9
Puducherry	-	-	2
Punjab	87	1021.26	2
Rajasthan	28	177.80	8
Tamil Nadu	89	1154.88	27
Tripura		-	1
Telangana	37	564.32	41
Uttarakhand	13	150.13	5
Uttar Pradesh	63	680.03	16
West Bengal	25	205.66	5
Total	803	9680.59	629